

Government of India  
Ministry of Finance  
Department of Revenue & Insurance  
New Delhi, the 22nd August, 75.

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NOTIFICATION  
INCOME TAX

No. 1050/F.No.203/53/75-ITA.II/0 In continuation of Notification No.521(F.No.203/12/73-ITA.II) dated 14th December, 1973, it is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Agricultural Research, Krishi Bhawan, New Delhi the prescribed authority for the purposes of a clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 for a further period of three years with effect from 1st April, 1975.

INSTITUTION

From: 1.4.75 to 27.7.75.

ASPEE AGRICULTURAL RESEARCH & DEVELOPMENT FOUNDATION  
PVT.LTD., BOMBAY

From: 28.7.75 to 31.3.78

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3. Directorate of O&M Services (Income-tax), 1st Floor, Alwan-e-Ghalib, Mata Sunari Lane, New Delhi-1.
4. Indian Council of Agricultural Research, Krishi Bhawan, New Delhi-I with reference to their letter No. 33(14)/74-CDN Tech. dated 22nd April, 75 (with 4 S/Copies).
5. The Aspee Agricultural Research & Development Foundation, Bombay Post Box No.7602, Adarsh Housing Society, Cross Road No.1, Matad, Bombay-400064.
6. Comptroller & Auditor General of India. (20 copies).
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*T.P. Jhunjhunwala*  
(T.P. JHUNJHUNWALA)

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( T. S. Jhunjhunwala )

Secretary, Central Board of Direct Taxes.